

GOVERNMENT OF INDIA
MINISTRY OF TOURISM

RAJYA SABHA
UNSTARRED QUESTION NO.457
ANSWERED ON 06.02.2025

TRIBAL ENTREPRENEURS

457 DR. SASMIT PATRA:

Will the Minister of **TOURISM** be pleased to state:

- (a) the details of schemes being implemented by the Ministry to promote and develop tribal entrepreneurs in the tourism sector in the country;
- (b) whether the Ministry has any schemes to support tribal entrepreneurs in developing ecotourism projects, particularly in forest lease lands in Simlipal and other tourist destinations in Odisha;
- (c) whether the Ministry is planning to create a corpus fund for the development of tribal entrepreneurs in the tourism sector; and
- (d) whether the Ministry has provisions for providing loan support to tribal entrepreneurs for projects ranging from ₹1 crore to ₹5 crore in tourism sector in India?

ANSWER

THE MINISTER OF TOURISM

(SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (d): The Government has approved the initiative to develop tribal homestays under Swadesh Darshan Scheme of the Ministry of Tourism as part of ‘Pradhan Mantri Janjatiya Unnat Gram Abhiyan’. The said intervention includes development of 1000 homestays with support of upto Rs.5.00 Lakh per unit for new construction, up to Rs.3.00 Lakh for renovation and Rs.5.00 Lakh for village community requirements.

The Ministry of Tourism as part of its ongoing endeavour promotes various tourism destinations and products of India including tribal tourism in the State of Odisha, through various initiatives including promotional events, assistance to State Governments for organizing fairs and festivals, participation in exhibitions, websites, social media etc.

Ministry of Tourism does not have any scheme for providing loan support to tribal entrepreneurs for projects ranging from ₹1 crore to ₹5 crore in tourism sector in India. However, the Ministry extends financial support to State Governments and Union Territories for development of tourism under its schemes of Swadesh Darshan and National Mission on Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive (PRASHAD) for Tourism Infrastructure Development.

The Government of India under the guidelines for Special Assistance to States/Union Territories for Capital Investment (SASCI) for Development of Iconic Tourist Centres has approved Hiraikund and Satkosia for development in the State of Odisha.

List of Projects Sanctioned under the aforementioned Schemes in the State of Odisha including interventions made in the tribal areas is Annexed.

STATEMENT IN REPLY TO PARTS (a) TO (d) OF RAJYA SABHA UNSTARRED QUESTION NO.457 ANSWERED ON 06.02.2025 REGARDING TRIBAL ENTREPRENEURS RAISED BY SHRI DR. SASMIT PATRA

Projects sanctioned under Swadesh Darshan Scheme for the State of Odisha

S. No.	Circuit	Sanction Year	Name of the Project	Amount Sanctioned (Rs. in Crore)
1	Coastal Circuit	2016-17	Development of Gopalpur, Barkul, Satapada and Tampara	70.82

Projects sanctioned under PRASHAD Scheme for the State of Odisha

S. No.	Project Name	Sanction Year	Approved Cost (Rs. in Crore)
1	Infrastructure Development at Puri	2014-15	50.00

Projects sanctioned under Special Assistance to States for Capital Investment (SASCI Scheme) - Development of Iconic Tourist Centers to Global Scale Scheme for the State of Telangana

S. No.	Name of the Project	Sanctioned Cost (Rs. in Crore)	Date of Sanction
1	Development of Hirakund	99.90	26-11-2024
2	Development of Satkosia	99.99	26-11-2024
